

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD
CIRCUIT SITTING AT NAINITAL**

This is the 19th day of September, 2019.

Transfer Application No. 331/00027/2018

Present:

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)

Manoj Singh

.....Applicant

By Advocate: Shri Vijay Bhatt (absent)

VERSUS

Union of India and others

.....Respondents

By Advocate : Shri Rajeev Singh Bisht

O R D E R

BY HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

List revised. None present for the applicant. Shri Rajeev Singh Bisht, learned counsel for the respondents.

2. From the perusal of file, it is evident that applicant was not present on the last listed date i.e. on 21.08.2019. Today also, applicant is not present to pursue his case. It seems that the applicant has lost interest in pursuing this TA.

3. Accordingly, T.A is dismissed in default and for non-prosecution.

(ARADHANA JOHRI)

Member (A)

(RAKESH SAGAR JAIN)

Member (J)

Manish/-